

ITEM NO.68

Court 17 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 9267/2021

JAI KARAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.54286/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.54285/2021-EXEMPTION FROM FILING O.T. and IA No.54284/2021-EXEMPTION FROM SURRENDERING WITHIN TIME)

Date : 27-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
[IN CHAMBER]

For Petitioner(s) Mr. Sudhir Mendiratta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Nobody is connected through video conferencing.

List the matter on 29th October 2021.

(SHUBHAM YADAV)
SENIOR PERSONAL ASSISTANT

(ANITA RANI AHUJA)
ASSISTANT REGISTRAR